

**SPECIAL INSTRUCTIONS TO THE CANDIDATES WHO ARE APPEARING  
FOR THE VIVA-VOCE TO THE POST OF GROUP-D**

1. Candidate, who is tested positive for COVID-19 and is under mandatory isolation quarantine as on the date of viva-voce, should submit his/her Covid-19 report to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to [rrecruithckb@gmail.com](mailto:rrecruithckb@gmail.com) well in advance and before the scheduled date of his/her viva-voce. Separate date will be given for such candidate to appear for viva-voce after the completion of his/her mandatory isolation quarantine period, subject to production of Covid-19 negative report.
2. Candidates who are from Containment Zone or who are/were in contact with Covid-19 patient and considered as primary or secondary contacts and under mandatory quarantine as on the date of viva-voce should send information, along with necessary details, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to [rrecruithckb@gmail.com](mailto:rrecruithckb@gmail.com) well in advance and before the scheduled date of his/her viva-voce. Separate date will be given for such candidate to appear for viva-voce, after the completion of his/her mandatory quarantine period.
3. **Candidates while entering the High Court premises will have to produce negative COVID-19 test certificate issued within 48 hours from the date of viva-voce.**
4. Candidates while entering High Court premises will be subjected to thermal screening. The candidates found to be having any symptoms of COVID -19 will not be allowed entry into the High Court premises. Such candidates will be extended another opportunity to appear for Viva-Voce on the date fixed, which would be intimated to the candidate and subject to production of COVID-19 negative report.
5. All the candidates shall submit a self declaration on the date of their viva-voce declaring that they are not from Containment Zone, they had not come in contact of a Covid-19 patient for being considered as primary or secondary contact and they or their family members have no symptom of COVID-19.
6. Candidates are advised to download and install the 'Arogya SetuApp' ([http://play.google.com/store/apps/details?hl=en-IN](http://play.google.com/store/apps/details?hl=en-IN&hl=en)), 'Apthamitra App' and "Quarantine Watch App" in their Mobile and also ensure that Location and Bluetooth is turned on at all the time when they are in the High Court premises.

7. Entry and exit of candidates who are attending the viva-voce shall be only through the Gate No.3 (near Post Office).
8. Only the Candidates are allowed to enter the High Court premises on production of viva-voce intimation letter and subject to instructions as specified above.
9. Candidates will be allowed to enter the High Court premises one hour before the scheduled time to avoid the congregation at Gate No.3.
10. In view of current Covid-19 situation, the candidates traveling overnight by public conveyance like buses and trains, are advised to wear clean and fresh clothes in order to maintain personal hygiene.
11. **Candidates shall also wear new fresh N-95 mask and hand gloves throughout their stay at the High Court premises. The candidates without N-95 mask and hand gloves will not be allowed entry to the High Court Premises.**
12. Candidates shall ensure in maintaining social distance with High Court officials while submitting the documents for verification and also throughout their stay at the High Court premises.
13. Candidates entering the High Court premises are instructed to co-operate with Medical Screening team and Para Medical Volunteers.
14. Candidates are requested to bring the water bottle and packed food for their use, as no canteen facilities are available in the High Court premises.
15. Candidates are requested to leave the High Court premises immediately after completion of their viva-voce.

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